

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3662

ANSWERED ON:30.07.2009

FIRE IN CCI GODOWN

Rao Shri Sambasiva Rayapati;Reddy Shri K. Jayasurya Prakash

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has taken cognizance of fire incident that broke out recently into the godowns of Cotton Corporation of India (CCI) at Guntur in Andhra Pradesh;
- (b) if so, the details of loss caused due to such fire;
- (c) whether Government has conducted any enquiry into the incident;
- (d) if so, the outcome of the said enquiry alongwith the remedial measures initiated to prevent such incident in future;
- (e) whether serious malpractices has been committed during procurement process by CCI; and
- (f) if so, the details thereof alongwith the preventive measures to check such malpractices?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a): Yes Madam.

(b): There was an incidence of fire on 14th June 2009 in one of the godowns of the Central Warehousing Corporation at Guntur, (Andhra Pradesh) in which cotton bales of CCI were stored. Stock of 3150 cotton bales was destroyed in the fire. The estimated loss is about Rs.3.75 crores, including the salvage value, as per the claim quantified by the Surveyor assigned by M/s United India Insurance Company, with whom these stocks were insured for the value.

(c) & (d): Chief Vigilance Officer (CVO) of CCI is investigating the fire incidence under instructions of Ministry. CCI has drawn a Standard Operating System (SOP) for fire preventive measures in cotton ginning and pressing factories, stock and transit storage. In addition the Central / State Warehousing Corporation and the State Government have been advised to strengthen fire fighting facilities in the complexes, where the cotton bales are stored.

(d): No Madam.

(e): Question does not arise in view of (d) above.